

SINGLE BENCHES

1.	Hon'ble The Chief Justice (Thursday)	(2nd Half)	Tied up and Assigned matters .
2.	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	Whole Day	All matters related to Fodder Scam, Tr. Petn. (Cvl.), A.B.A. :- Orders, Adm. & Hearing as well as Tied –up & Assigned matters and Cont. (Cvl), C.M.P. :- Orders, Adm. & Hearing. Cont. (Cvl), in which Hon'ble Judge is not available.
3.	Hon'ble Mr. Justice S. Chandrashekhar (Friday)	Whole Day	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters .
4.	Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)	2nd half	WPC (Year 2013) :- Fresh Filing, Orders, Admission & Hearing.Cont. (C), CMP :- Orders Admission as well as Tied up & Assigned matters.Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996 :- Orders, Admission & Hearing.
5.	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
6.	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
7.	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster
8.	Hon'ble Mr. Justice Dr. S.N. Pathak (Monday to Friday)	Whole Day	WPS (Year 2016 onwards):- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders Admission & Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
9.	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	Whole Day	WPC (Year 2017 onwards) & CMP including under Article 227 of Constitution of India :- Orders , Fresh Filing , Admission & Hearing., S.C.L.P., C.R.:- Orders, Admission, Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).

10.	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	Whole Day	A.B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
11.	Hon'ble Mr. Justice Rajesh Kumar (Monday to Friday)	Whole Day	Cr. Rev. (2017 onwards), Acq. Appeal :- Orders, Admission & Hearing Cr. Appeal (S.J.) :- Orders & Admission Cr. Appeal (S.J.) (Up to 2009 and 2011 onwards):-Hearing (Tied up & Assigned matters on Friday).
12.	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday) (Friday)	(After the D.B.) Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
13.	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.
14.	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	Whole Day	Cont. (Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:- Fresh filing, Orders, Admission, Stay matters & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
15.	Hon'ble Mr. Justice Deepak Roshan (Monday to Friday)	Whole Day	B.A. :- Orders, Admission, tied up & assigned matters. Fixed cases, if any, of regular roster.

Note :- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.

4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.